

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1362

ANSWERED ON:30.11.2012

HARMFUL FOOD INGREDIENT

Chaudhary Shri Arvind Kumar;Singh Shri Vijay Bahadur

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it has been brought to the notice of the Government that the famous toffees which are popular among the children and produced in the country are harmful to children`s health;
- (b) if so, the total number of such toffee brands and companies which produce and sell toffees for children in the country;
- (c) the name of the harmful food ingredient found in these toffees,brand-wise;
- (d) whether the Union Government has conducted any inquiry in this regard;
- (e) the action taken by the Government against these producers; and
- (f) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) to (f): No such cases have been reported to the Government. The Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011, prescribes the standards for confectionaries. Food Samples are drawn regularly by State/ U.T. Governments and action is taken against the offenders in cases where samples are found to be non-conforming to the provisions of the Food Safety and Standards Act, 2006 and Rules & Regulations made thereunder.